NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH **AHMEDABAD**

CA(CAA) No. 167/NCLT/AHM/2017

Coram:

Hon'ble Mr. BIKKI RAVEENDRA BABU, MEMBER JUDICIAL

Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 20.12.2017

Name of the Company:

Steelstrong Values (I) Pvt Ltd. Shayburg Valves Pvt Ltd

Solem Tradelink pvt Ltd

Section of the Companies Act:

Section 230-232 of the Companies Act, 2013

S.NO. NAME (CAPITAL LETTERS)

DESIGNATION

REPRESENTATION

SIGNATURE

NAVIN PAHWA

JR. ADV.

Apu.

FOR THAKKAR & PAHWA ADV.

Learned Senior Advocate Mr. Navin Pahwa with Learned Advocate Ms. Ritu Sheth present for Applicants.

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Heard arguments of Learned Counsel for Applicants.

Order reserved.

MANORAMA KUMARI MEMBER JUDICIAL

Dated this the 20th day of December, 2017.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL